RAJYA SABHA

Monday, the 21st July, 2014/30th Ashadha, 1936 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

MEMBER SWORN

Shri Ronald Sapa Tlau (Mizoram)

Re. AN ISSUE RAISED ABOUT A JUDGE IN THE MADRAS HIGH COURT

MR. CHAIRMAN: Question No. 181 ... (Interruptions) ...

- DR. V. MAITREYAN (Tamil Nadu): Sir, I want to raise an important issue. ... (Interruptions) ... Sir, a Judge in the Madras High Court continued... (Interruptions) ...
- MR. CHAIRMAN: Dr. Maitreyan, you will not display newspapers here.... (Interruptions)... No, no. ...(Interruptions)...
- DR. V. MAITREYAN: Sir, this is an important issue. ...(Interruptions)... Please discuss it now. ...(Interruptions)...
- MR. CHAIRMAN: What is this? ...(Interruptions)... You can't do this. ... (Interruptions)...
- DR. V. MAITREYAN: Sir, the UPA Government was pressurised to continue with that Judge. ...(Interruptions)...
- SHRIMATI KANIMOZHI (Tamil Nadu): Sir, how can he raise this issue? ...(Interruptions)...
- MR. CHAIRMAN: Dr. Maitreyan, please don't do this? ...(Interruptions)... What are you doing ...(Interruptions)...
 - DR. V. MAITREYAN: That Judge was allowed to continue. ... (Interruptions)...
 - MR. CHAIRMAN: Nobody is listening to you. ... (Interruptions)...
- SHRIMATI KANIMOZHI: He is not a sitting Judge. ...(Interruptions)... Sir, he cannot raise this issue. ...(Interruptions)...
- DR. V. MAITREYAN: We don't know how many corrupt Judges are there in the courts. ...(Interruptions)...